Printing of Electoral Rolls in Urdu

***972. Shri S. M. Banerjee:** Will the Minister of **Law** be pleased to state:

(a) whether it is a fact that electoral list will be prepared in Urdu in places where a portion of voters are Muslims;

(b) if so, whether similar request has been made by several organisations in U.P.; and

(c) if so, the steps taken by Government?

The Minister of Law (Shri A. K. Sen): (a) Electoral rolls are prepared also in Urdu in Delhi and certain parts of Uttar Pradesh (Lucknow City, Saharanpur district excluding Hardwar town, Rampur, Bijnor, Bareilly, Moradabad and Muzaffarnagar districts), because a considerable section of the voters in these areas know Urdu but not Hindi.

(b) and (c). The Election Commission has not received any request from any organisation for the printing of electoral rolls in Urdu. However, on the basis of the Ministry of Home Affairs memorandum regarding safeguards for linguistic minorities and the Press Note regarding the use of Urdu as one of the National languages of India, the Election Commission directed that the electoral rolls of the parts of Uttar Pradesh mentioned above should be printed also in Urdu.

दिल्ली छावनी में स्कूलों के लिए भूमि

***९७३. श्री प्रकाशवीर शास्त्री :** क्या **प्रतिरक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली छावनी में स्कूल को इमारत बनाने के लिये भूमि मुक्त करने के लिये सम्बन्धित सैनिक अधिकारी तैयार नहीं है;

(ख) किन-किन स्कूलों और शिक्षा संस्थाओं के भूमि के लिये प्रार्थना-पत्र अस्वीकार कर दिये गये हैं;

(ग) अस्वीकृति के क्या कारण हैं; और

(घ) इस मामले में सरकार भविष्य में क्या नीति अपनाना चाहती है ?

प्रतिरक्षा मंत्री के सभा सचिव (श्री फतेहसिंह राव गायकवाड़) : (क) प्रत्येक मामले पर उसकी निजी विशेषताओं के आधार पर विचार किया जाता है ।

(ख) (१) चन्द्रभान हायर सेकेंडरी स्कूल ।

(२) आर्य समाज कोऑपरेटिव क्राफ्ट सोसाइटी स्कूल ।

उपरोक्त (ख) (१) की दशा में स्कूल को उस भवन में रहने की अनुमति दी गई जिस में वह इस समय है । (ख) (२) की दशा में पक्ष को वह शर्तें स्वीकार नहीं हैं जो साधारण हैं और उसे पेश की गई थीं ।

(ग) जिन भूमिक्षेत्रों के लिए प्रार्थना की गई है, उनकी भी अब सैनिक प्रयोजनों के लिए आवश्यकता है ।

(घ) स्कूलों के लिए भूमिक्षेत्र तभी पट्टे पर दिये जाते हैं जब वह प्रत्याशित प्रतिरक्षा आवश्यकताओं से फालतू हों ।

Working of Central Excise Department

***974. Shri T. B. Vittal Rao:**
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of **Finance** be pleased to refer to the reply given to Unstarred Question No. 3653 on the 21st April, 1961 and state:

(a) whether the seven member committee constituted to carry out a comprehensive examination of the working of the Central Excise Department and to make recommendation for its reorganisation has submitted any report so far; and

(b) if so, the details thereof?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir. The